NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. MAHESH PCS FOR RESPONDENT
ATHAVALE NO.S 1,2,3,6,7,0 to 15

2. Should Pet. Addr.

Singh

ORDER

C.P. No. 45 to 53/397-398/CLB/MAH/2014

- 1. Both the Parties are present.
- 2. Petitioner is seeking an adjournment. Adjournment granted.
- 3. All the Petitions and connected Matter (C.A. 206 to 212) shall now be heard on 14.12.2016; date duly communicated to both the sides.

Dated: 08.11.2016

sd/-Shri M.K. Shrawat

Member (Judicial)